

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).3406/2006

MARUTI RAGHUNATH KADAM (D) BY LRS.

Petitioner(s)

VERSUS

CHEILARAM JETHANAND MADHRANI & ORS.

Respondent(s)

(With appln(s) for permission to place addl. documents on record and prayer for interim relief and

office report ))

Date: 29/09/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shivaji M. Jadhav, Adv.

For Respondent(s)

Mr. Naresh Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Three weeks' time more is granted, as prayed for, to file rejoinder.

Whether rejoinder is filed or not, list before the Hon'ble Court after the expiry of

the aforesaid period of three weeks.

(B. Sudheendra Kuma

r)

Reg

istrar

rd